

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD
Court Room-2**

IA 317 of 2019 in Co. Appeal 13/NCLT/AHM/2017

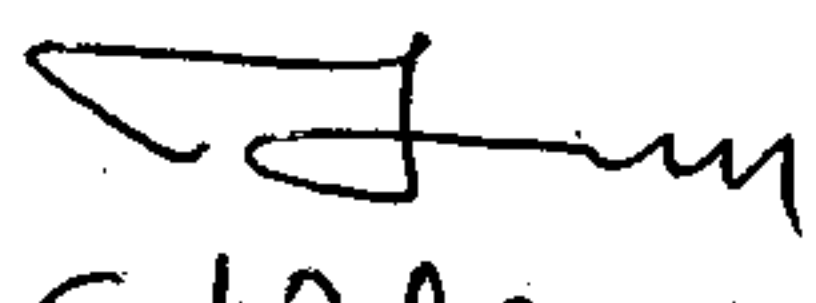

Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.02.2020**

Name of the Company: Uday H Dave & HK Dave Ltd
V/s
Prafulkunverba Kiritsingh Gohil & ROC
Gujarat

Section of the Companies Act : IA for Directions

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	JIM SHAH	Advocate	Petitioner	 6/2/2020
2.	MINI M. NAIA	Advocate	Respondent.	

ORDER

The parties are represented through learned counsels.

On the request of both sides, the matter is adjourned.

List the matter on 02.03.2020.


**MANORAMA KUMARI
(MEMBER JUDICIAL)**

Dated this the 5th day of February, 2020